

**HIGH COURT OF SIKKIM
GANGTOK**

No.909/Estt./HCS

Dated: 30.04.2021

NOTICE

In view of Notification No.06/Confdl/HCS dated 29.04.2021 and in continuation to Notice No.858/Estt./HCS dated 27.04.2021, the interview/viva-voce for the post of Residential Orderly (Sevak/Cook) is further postponed to 27th, 28th and 29th May, 2021 in lieu of 3rd, 4th and 5th May, 2021.

All the concerned candidates are, therefore, directed to appear for the above interview/ viva-voce on 27th, 28th and 29th May, 2021 accordingly.

Sd/-
**REGISTRAR GENERAL
HIGH COURT OF SIKKIM
GANGTOK**